

# HIGH COURT OF ANDHRA PRADESH

ROC. No.197/2020-Estt.,

Date 22-05-2020.

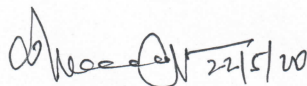
## C I R C U L A R

By Notification ROC.No.192/SO/2020 dated 24-03-2020, the Registry has issued instructions to all the officers and staff of the High Court that they shall be deemed to be on duty and work from home and make themselves available as and when required and keep their mobile phones in switch-on mode and shall not leave headquarters during the lockdown period without permission, and in case of urgency, they shall report duty as and when directed.

Thereafter, the Registry has issued Circular ROC.No.192/SO/2020, dated 20-04-2020, directing all the officers and staff of the High Court to be available in headquarters and to attend to duties as and when directed, otherwise, the absence period will be treated as leave. In the said Circular, it was also directed to strictly follow the instructions issued in Notification ROC.No.192/SO/2020, dated 24-03-2020, and any deviation will be viewed seriously. The Registry has issued another Notification dated 17-05-2020, notified that the High Court of Andhra Pradesh will function from 18-05-2020.

In spite of the above instructions, it is observed that most of the officers and staff especially the employees who are on deputation from the High Court for the State of Telangana are not attending to duty and it is understood that they are in Hyderabad.

In view of the above, all the officers and staff are directed to attend to duty from 26.5.2020 without fail, and if not, appropriate disciplinary action will be taken for their absence.



**REGISTRAR (ADMINISTRATION)**

To

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice  
(for placing before the Hon'ble Chief Justice )
2. The P.Ss to the Hon'ble Judges (for placing before their Lordships).
3. The P.Ss to the Registrars (for placing before the Registrars )
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.  
(with a request to instruct the concerned to place the circular in the High Court's Website)
5. All Officers
6. All the Section Officers/Section Heads
7. The Overseer, High Court of Andhra Pradesh.